

Fourteenth Loksabha

**Session : 4**

**Date : 21-04-2005**

**Participants :** [Bansal Shri Pawan Kumar](#),[Yadav Shri Devendra Prasad](#),[Chatterjee Shri Somnath](#)

Title: Regarding reported pay-off by South African Company in the procurement of arms for the India Navy.

SHRI PAWAN KUMAR BANSAL : Sir, a company from South Africa from whom we are slated to purchase...  
(Interruptions)

MR. SPEAKER: Just a minute, Shri Bansal. I had responded to the request of Shri Advani, who is the hon. Leader of Opposition, and I have allowed him. The only thing is that he wanted to move a motion for suspension of Question Hour, which I did not permit. I said that I would allow him to submit after the Question Hour was over. So, you be brief and just mention the matter and no allegatory remarks should be made.

SHRI PAWAN KUMAR BANSAL : Sir, there are no allegations. If there is anything unparliamentary, that can be removed... (Interruptions) Sir, I say with anguish that the Denel company from whom we are slated to purchase Defence equipment worth thousands of crores of rupees... (Interruptions)

There are certain payoffs to one company, again abroad, to lay access to our documents here. I would urge the Government to look into this matter with urgency and see that if anybody is found guilty... (Interruptions) I hope, I want this proves to be wrong. But, this is a matter with which the entire country is concerned.

MR. SPEAKER: You have made your point.

... (Interruptions)

MR. SPEAKER: Now, Mr. Devendra Prasad Yadav. No names to be used. I will not allow any names to be mentioned.

... (Interruptions)

SHRI PAWAN KUMAR BANSAL : Therefore, I demand that this Government must look into this matter. This matter must be referred to the CBI, investigation must be carried out. If anybody is found guilty, action should be taken against them.... (Interruptions)

MR. SPEAKER: I would not allow this any more.

... (Interruptions)

MR. SPEAKER: Leave it before me, I will see. Only Mr. Bansal may speak.

... (Interruptions)

SHRI PAWAN KUMAR BANSAL : I am sorry that the thinking of Shri Malhotra is clouded by expediency. It changes with the change of the sides from this side to that side.... (Interruptions) Scam after scam is unfolding. Therefore, I demand with all the humility that the Government must investigate into the matter... (Interruptions)

MR. SPEAKER: Please sit down. I have to decide whom to call.

... (Interruptions)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, यह रक्षा सौदों से जुड़ा मामला है और राट्र के व्यापक हित से जुड़ा मामला है।  
...(व्यवधान)

अध्यक्ष महोदय: क्या आप एसोसिएट कर रहे हैं?

...(व्यवधान)

अध्यक्ष महोदय: मैंने कल भी आपसे कहा था लेकिन आपने माना नहीं।

...(व्यवधान)

मोहम्मद सलीम : आपको क्या एतराज है? ...(व्यवधान) यह राट्रीय हित का मामला है। आपको घबराहट क्यों हो रही है? ...(व्यवधान)

MR. SPEAKER: I earnestly appeal if you want the House to be conducted properly, raise your issue in a brief way. You can have many issues arising. Yesterday, the hon. Members wanted to speak on this. I have allowed them. But be brief and there should be no allegation without any notice given to me. I will not permit that. Therefore, unnecessarily do not make allegations. I will delete all of them. Therefore, be brief. Let us go to the main issue. There are so many notices. Today also, I have got notices from 39 hon. Members.

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, मैं स्वयं एक अनुशासित सदस्य हूं। आपने बहुत बैरियर्स लगा दिए हैं ...(व्यवधान) राइफल्स की खरीद में दलाली लेने का एक मामला प्रकाश में आया है। यह राट्रीय हित का व्यापक मामला है। यह गम्भीर मामले के साथ-साथ संवेदनशील मुद्दा भी है। देश में अप्रत्याशित घटना घटी है। भारत की रक्षा जरूरतों से जुड़ी मामले की तकनीक और अन्दरूनी जानकारी देने पर करीबन 20 करोड़ रुपए की दलाली देने की बात प्रकाश में आई है। सीएजी की रिपोर्ट में स्पट कहा गया है कि डेनेल कम्पनी की राइफल्स में कई कमियां हैं। 6 राइफल्स दिसम्बर 1999 में पहुंची...(व्यवधान)

अध्यक्ष महोदय: इतनी डिटेल में बताने की जरूरत नहीं है। No name will be included.

श्री देवेन्द्र प्रसाद यादव : विजय आपरेशन के बाद 35 राइफल्स मार्च 2000 में भारत पहुंची। पिछले 6 सालों में इस तरह के रक्षा सौदों में जो दलाली के मामले हैं, मैं उन पूरे प्रकरणों की जांच सीबीआई से कराने की मांग करता हूं। केन्द्र सरकार इस मामले को स्पट करे। ...(व्यवधान)

श्री राम कृपाल यादव (पटना) : अध्यक्ष महोदय, मैंने भी नोटिस दिया है। ...(व्यवधान)

MR. SPEAKER: Shri K. Subbarayan. I am coming to the subjects.

... (Interruptions)

MR. SPEAKER: You associate.

SHRI K. SUBBARAYAN (COIMBATORE): Speaker Sir, due to the Madras High Court...  
(Interruptions)

अध्यक्ष महोदय: यह तरीका यहां नहीं चलेगा।

...(व्यवधान)

SHRI SUKHBIR SINGH BADAL (FARIDKOT): It is a matter of concern that the people of Punjab... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded.

*(Interruptions)\* ...*

MR. SPEAKER: Whatever you like do it, nothing will be recorded. Let the country see.

*(Interruptions)\* ...*

MR. SPEAKER: It is a shameful behaviour. It is absolutely a shameful behaviour.

*... (Interruptions)*

MR. SPEAKER: You go to your seats. All of you sit down. You must sit down.

*... (Interruptions)*

MR. SPEAKER: It is a shameful behaviour.

\*Not Recorded.

12.36 hrs.

*(At this stage, Shri Gurjeet Singh Rana and some other hon. Members came and stood on the floor near the Table.)*

*... (Interruptions)*

SHRI K. SUBBARAYAN : Mr. Speaker, Sir, more than 600 dyeing factories in Tiruppur area of Tamil Nadu have been indefinitely closed.... *(Interruptions)* Therefore, I request the Government to immediately intervene and provide necessary effluent treatment plant.

*... (Interruptions)*

MR. SPEAKER: Take down the names. Let the names be recorded.

*... (Interruptions)*

अध्यक्ष महोदय : आपने कोई नोटिस नहीं दिया है । आप बिना नोटिस के यहां शोर कर रहे हैं । क्या बात है? You have given no notice.

*... (Interruptions)*

MR. SPEAKER: It is a shameful behaviour and the entire country is watching you today.

*... (Interruptions)*

MR. SPEAKER: Note down the names of those who are in the well. I will see what can be done to all of them. Also take down the names of those who are deliberately disrupting the House. Take down the names of Shri Adhir Chowdhury, Shri Ram Kripal Yadav, Chaudhary Lal Singh, Shri K.S. Rao and Shri Surendra Prakash Goyal.

*... (Interruptions)*

MR. SPEAKER: I will issue the orders today. Take down their names.

*... (Interruptions)*

MR. SPEAKER: Your name should be recorded. Mr. Adhir Chowdhury, I will name you.

*... (Interruptions)*

MR. SPEAKER: Mr. Malhotra, I would like to know whether you approve of this. The notice had come after 10 o' clock. Allow me to look into it. I have not even seen it. Do you approve of this? Kindly request them to go to their seats. I am requesting them to go back to their seats. They are suddenly coming here. I am requesting the hon. Leader of the Opposition also to request them to go back to their seats. आपने दस बजे से पहले नोटिस नहीं दिया । आप हमें नोटिस तो दीजिए। You have to give me an opportunity.

*... (Interruptions)*

MR. SPEAKER: Give me the rules. I will name the Members who are deliberately disrupting the proceedings to leave the House. I will do it.

... (*Interruptions*)

MR. SPEAKER: Give me an opportunity.

... (*Interruptions*)

MR. SPEAKER: They should behave in a proper manner.

...(व्यवधान)

अध्यक्ष महोदय : आपने 10 बजे से पहले नोटिस भी नहीं दिया। आप मुझे मौका तो दीजिये। No, I would not allow. First go to your seats, and behave in a responsible manner. You are spoiling an important issue by doing this.

प्रो. विजय कुमार मल्होत्रा : इन्होंने नोटिस दिया है।

अध्यक्ष महोदय : इन्होंने 10 बजे के बाद दिया होगा, मैंने देखा नहीं।

...(व्यवधान)

MR. SPEAKER: I am very sorry today.....

... (*Interruptions*)

अध्यक्ष महोदय : आप लोग बैठिये। अगर आप लोग उनके साथ ऐड करेंगे तो कैसे होगा?

...(व्यवधान)

MR. SPEAKER: I do not want anybody's help.

... (*Interruptions*)

MR. SPEAKER: What is his name? Mr. Anwar Hussain, I will ask you to go out. यहां तमाशा बन गया है। It is very shameful. It applies to all sides.

श्री राम कृपाल यादव : क्या आप उन लोगों पर भी कार्यवाही करेंगे?

अध्यक्ष महोदय : आप बैठ जायें। I am going to name you Shri Ram Kripal Yadav.

... (*Interruptions*)

अध्यक्ष महोदय : यहां तमाशा नहीं चलेगा। I know that I am not going to adjourn. I am not going to allow anything.

... (*Interruptions*)

MR. SPEAKER: Anybody saying anything without my permission will have to face the consequences in this House.

The following names will be recorded as having associated on the issue raised by Shri Bansal :

Shri Madhusudan Mistry

Shri Ram Kripal Yadav

Shri Kishanbhai Patel

Chaudhary Lal Singh

Dr. Tushar A. Chaudhary

Shrimati Tejaswini Seeramesh

Shri Dinsha Patel

Shri Adhir Chowdhury

... (*Interruptions*)

MR. SPEAKER: Nothing of this sort, I would allow.

... (*Interruptions*)

12.43 hrs.

*(At this stage, Shri Gurjeet Singh Rana and some other hon. Members left the House.)*

... (*Interruptions*)

MR. SPEAKER: I would not allow it. Move a no-confidence against me, if you like. Do it. What would you do if you were in my position?

... (*Interruptions*)

MR. SPEAKER: Today, you have to face the consequences.

... (*Interruptions*)